

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

9. CA 108/2024 IN C.P.(CAA)/50(MB)2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

**NAME OF THE PARTIES:- AMNS Khopoli Limited**  
**IN THE MATTER OF**  
**AMNS KHOPOLI LIMITED**

**Section: Rule 11 of NCLT Sec. 230-232 of Companies Act, 2013**

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**ORDER**

**CA 108 of 2024:-** Counsel, Nitesh Jain a/w Samrudhi Chothani  
appeared for the Applicant. List this matter on **06.05.2024**.

Sd/-

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-

**KULDIP KUMAR KAREER**  
**Member (Judicial)**